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Title: Need to review the proposal to impose tax on private vehicles.

SHRI N.K. PREMACHANDRAN (KOLLAM): Sir, my 'Zero Hour' submission is in respect of imposing of levy on all new motor vehicles. Recently, the National Highways Authority of India has recommended to the Ministry of Road Transport and Highways that a cess of 2 per cent may be imposed upon all new vehicles at the time of purchase or cess on fuel may be enhanced instead of collection of toll tax on private vehicles. This is totally against the spirit in which the toll tax is charged. It is because the people, who do not use the highways and bridges where toll tax is collected, will be imposed with this levy and they will be entitled to pay a tax of 2 per cent at the time of purchase of a new vehicle. This is against the spirit of toll loss.

I urge upon the Government of India to reject the proposal of the National Highways Authority of India so as to protect and give relief to the common people, who do not use highways and bridges, from being imposed an additional tax upon them. Thank you, Sir.